

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

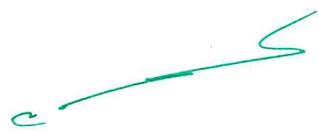
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	TP 154/17	To carry amend-ment	391/ 394	Add Realty Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Praveen P For VGB Associates 9845428653	Petitioner	
2)	Prema Hatti	ROC	

**ORDER**

Counsel for petitioner is present. Smt. Prema Hatti Standing Counsel for ROC & RD is present. Counsel for petitioner requested time to carry out amendment and to file amended copies. List it on 20/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**